D.O. No. F.23/08/2019/AN-I
Dated the 16th July, 2019

Dear Dr. C. Chandramouli,

It is proposed to fill up two posts of Joint Secretary in Level 14 in Pay Matrix in Lok Sabha Secretariat by transfer on deputation basis as per eligibility conditions prescribed in the R&CS Order No.PDA-1346/2016 dated 15.09.2016 (copy enclosed). The period of transfer on deputation shall be three years and the terms and conditions of the deputationists shall be governed by the relevant Orders on the subject.

2. It is, therefore, requested to kindly forward the names of suitable and willing officers for the aforesaid posts from amongst the officers of All India Services/Central Services alongwith their Annual Confidential Reports/Annual Performance Appraisal Reports for the last 05 years within a period of 15 days for consideration by Hon'ble Speaker, Lok Sabha i.e. upto 31st July, 2019. This time limit of 15 days is extendable in case suitable requests for the relevant posts are not received in this Secretariat till 31st July, 2019. While forwarding nominations, it may kindly be ensured that the officers are clear from vigilance angle and their integrity is certified.

3. It has been duly approved by the Competent Authority.

With warm regards,

Yours sincerely,

(ABHA SINGH YADUVANSHI)
Phone:011-23034424

Dr. C. Chandramouli,
Secretary,
Department of Personnel & Training,
Ministry of Personnel, Public Grievances and Pensions,
Government of India,
North Block, New Delhi.
Dear Dr. C. Chandramouli,

In continuation of my earlier D.O. letter of even number dated 16th July, 2019, I am enclosing herewith the relevant portion of R&CS Order No.PDA-1346/2016 dated 15.09.2016 containing the eligibility conditions for appointment to the post of Joint Secretary by transfer on deputation basis with the request to make use of the same (only) while circulating these vacancies.

With warm regards.

Yours sincerely,

(ABHA SINGH YADUVANSHI)
Phone:011-23034424

Dr.C.Chandramouli,
Secretary,
Department of Personnel & Training,
Ministry of Personnel, Public Grievances and Pensions,
Government of India,
North Block, New Delhi.
RECRUITMENT AND CONDITIONS OF SERVICE ORDERS
No.PDA-1346/2016

Subject: Methods of Recruitment and Eligibility conditions for appointment to the posts Joint Secretary in the Lok Sabha Secretariat.

In exercise of powers conferred under Rules 4(2) and 5 of the Lok Sabha Secretariat (Recruitment and Conditions of Service) Rules, 1955, the Speaker is pleased to make the following Order amending the R&CS Order No.PDA-903/96 dated 19th October, 1996 as amended from time to time:-

ORDER

1. Short title and commencement

(i) This Order may be called the Lok Sabha Secretariat (Method of Recruitment and Qualifications for Appointment) Amendment Order, 2016.

(ii) It shall come into force with effect from 9th September, 2016.

2. Amendment

A. In the SCHEDULE, against the eligibility conditions for appointment to the post of Joint Secretary by transfer on deputation basis, the following shall be substituted:-

"FOR TRANSFER ON DEPUTATION

By selection from amongst:

1. Officers belonging to All India Services/Central Services holding posts of Joint Secretary or equivalent in Level 14 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.10000 (pre-revised)] OR officers of these services who have been approved for appointment as Joint Secretaries by the respective Cadre Controlling Authorities

OR

Officers belonging to All India Services/Central Services holding posts of Director or equivalent in Level 13 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.87000 (pre-revised)] with a minimum of five years services in the grade.

......2/-
2. Officers of the State Legislature Secretariats holding posts comparable to that of Joint Secretary in Government of India, that is, in Level 14 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.10000 (pre-revised)] OR Officers of these Secretariats who have been approved for appointment to the said posts on the said scales by their respective Cadre Controlling Authorities.

OR,

Officers of the State Legislature Secretariats holding posts comparable to that of Director in Government of India, that is, in Level 13 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.8700 (pre-revised)] with a minimum of five years services in the grade.

The period of transfer on deputation shall not ordinarily exceed three years.

ANOOP MISHRA
SECRETARY GENERAL
F.No.23/22/2015/AN-I.

Dated the 15th September, 2016
Bhadrapada 24, 1938 (Saka)

Copy to:-

1. The Pay & Accounts Officer, Lok Sabha.
2. The DGACR, Concurrent Audit (P) Branch.
3. All Officers.
4. All Branches.

(P.C.KOUL)
JOINT SECRETARY
Dear Shri Pramod Chander Mody,

It is proposed to fill up two posts of Joint Secretary in Level 14 in Pay Matrix in Lok Sabha Secretariat by transfer on deputation basis as per eligibility conditions prescribed in the R&CS Order No.PDA-1346/2016 dated 15.09.2016 (copy enclosed). The period of transfer on deputation shall be three years and the terms and conditions of the deputationists shall be governed by the relevant Orders on the subject.

2. It is, therefore, requested to kindly forward the names of suitable and willing officers for the aforesaid posts from amongst the officers of IRS alongwith their Annual Confidential Reports/Annual Performance Appraisal Reports for the last 05 years within a period of 15 days for consideration by Hon'ble Speaker, Lok Sabha i.e. upto 31st July, 2019. This time limit of 15 days is extendable in case suitable requests for the relevant posts are not received in this Secretariat till 31st July, 2019. While forwarding nominations, it may kindly be ensured that the officers are clear from vigilance angle and their integrity is certified.

3. It has been duly approved by the Competent Authority.

With warm regards.

Yours sincerely,

(ABHA SINGH YADUVANSHI)
Phone:011-23034424

Shri Pramod Chander Mody,
Chairman,
Central Board of Direct Taxes,
Department of Revenue, Ministry of Finance,
North Block, New Delhi.
Dear Shri Pramod Chander Mody,

In continuation of my earlier D.O. letter of even number dated 16th July, 2019, I am enclosing herewith the relevant portion of R&CS Order No.PDA-1346/2016 dated 15.09.2016 containing the eligibility conditions for appointment to the post of Joint Secretary by transfer on deputation basis with the request to make use of the same (only) while circulating these vacancies.

With warm regards,

Yours sincerely,

[Signature]

(ABHA SINGH YADUVANSHI)
Phone: 011-23034424

Shri Pramod Chander Mody,
Chairman,
Central Board of Direct Taxes,
Department of Revenue, Ministry of Finance,
North Block, New Delhi.
LOK SABHA SECRETARIAT
PARLIAMENT HOUSE ANNEXE,
NEW DELHI – 110 001.
Dated the 15th September, 2016
Bhadrapada 24, 1938 (Saka)

RECRUITMENT AND CONDITIONS OF SERVICE ORDERS
No.PDA-1346/2016

Subject: Methods of Recruitment and Eligibility conditions for appointment to the posts Joint Secretary in the Lok Sabha Secretariat.

In exercise of powers conferred under Rules 4(2) and 5 of the Lok Sabha Secretariat (Recruitment and Conditions of Service) Rules, 1955, the Speaker is pleased to make the following Order amending the R&CS Order No.PDA-903/96 dated 19th October, 1996 as amended from time to time:-

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1. Short title and commencement
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   (ii) It shall come into force with effect from 9th September, 2016.

2. Amendment
   A. In the SCHEDULE, against the eligibility conditions for appointment to the post of Joint Secretary by transfer on deputation basis, the following shall be substituted:-

   "FOR TRANSFER ON DEPUTATION
   By selection from amongst:

   1. Officers belonging to All India Services/Central Services holding posts of Joint Secretary or equivalent in Level 14 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.10000 (pre-revised)] OR officers of these services who have been approved for appointment as Joint Secretaries by the respective Cadre Controlling Authorities
   OR

   Officers belonging to All India Services/Central Services holding posts of Director or equivalent in Level 13 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.87000 (pre-revised)] with a minimum of five years services in the grade."
2. Officers of the State Legislature Secretariats holding posts comparable to that of Joint Secretary in Government of India, that is, in Level 14 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.10000 (pre-revised)] OR Officers of these Secretariats who have been approved for appointment to the said posts on the said scales by their respective Cadre Controlling Authorities.

OR

Officers of the State Legislature Secretariats holding posts comparable to that of Director in Government of India, that is, in Level 13 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.8700 (pre-revised)] with a minimum of five years services in the grade.

The period of transfer on deputation shall not ordinarily exceed three years.”
F.No.23/22/2015/AN-I.  Dated the 15th September, 2016
Bhadrapada 24, 1938 (Saka)

Copy to:-
1. The Pay & Accounts Officer, Lok Sabha.
2. The DGACR, Concurrent Audit (P) Branch.
3. All Officers.
4. All Branches.

(P.C.KOUL)
JOINT SECRETARY
Dear Shri Pranab Kumar Das,

It is proposed to fill up two posts of Joint Secretary in Level 14 in Pay Matrix in Lok Sabha Secretariat by transfer on deputation basis as per eligibility conditions prescribed in the R&CS Order No.PDA-1346/2016 dated 15.09.2016 (copy enclosed). The period of transfer on deputation shall be three years and the terms and conditions of the deputationists shall be governed by the relevant Orders on the subject.

2. It is, therefore, requested to kindly forward the names of suitable and willing officers for the aforesaid posts from amongst the officers of IRS alongwith their Annual Confidential Reports/Annual Performance Appraisal Reports for the last 05 years within a period of 15 days for consideration by Hon'ble Speaker, Lok Sabha i.e. upto 31st July, 2019. This time limit of 15 days is extendable in case suitable requests for the relevant posts are not received in this Secretariat till 31st July, 2019. While forwarding nominations, it may kindly be ensured that the officers are clear from vigilance angle and their integrity is certified.

3. It has been duly approved by the Competent Authority.

With warm regards,

Yours sincerely,

(ABHA SINGH YADUVANSHI)
Phone: 011-23034424

Shri Pranab Kumar Das,
Chairman,
Central Board of Indirect Taxes & Customs,
Department of Revenue, Ministry of Finance,
North Block, New Delhi.
D.O. No. F.23/08/2019/AN-I

Dated the 19th July, 2019

Dear Shri Pranab Kumar Das,

In continuation of my earlier D.O. letter of even number dated 16th July, 2019, I am enclosing herewith the relevant portion of R&CS Order No.PDA-1346/2016 dated 15.09.2016 containing the eligibility conditions for appointment to the post of Joint Secretary by transfer on deputation basis with the request to make use of the same (only) while circulating these vacancies.

With warm regards,

Yours sincerely,

(ABHA SINGH YADUVANSHI)
Phone:011-23034424

Shri Pranab Kumar Das,
Chairman,
Central Board of Indirect Taxes & Customs,
Department of Revenue, Ministry of Finance,
North Block, New Delhi.
RECRUITMENT AND CONDITIONS OF SERVICE ORDERS
No.PDA-1346/2016

Subject: Methods of Recruitment and Eligibility conditions for appointment to the posts Joint Secretary in the Lok Sabha Secretariat.

In exercise of powers conferred under Rules 4(2) and 5 of the Lok Sabha Secretariat (Recruitment and Conditions of Service) Rules, 1955, the Speaker is pleased to make the following Order amending the R&CS Order No.PDA-903/96 dated 19th October, 1996 as amended from time to time:-

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2. Amendment

A. In the SCHEDULE, against the eligibility conditions for appointment to the post of Joint Secretary by transfer on deputation basis, the following shall be substituted:

"FOR TRANSFER ON DEPUTATION

By selection from amongst:

1. Officers belonging to All India Services/Central Services holding posts of Joint Secretary or equivalent in Level 14 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.10000 (pre-revised)] OR officers of these services who have been approved for appointment as Joint Secretaries by the respective Cadre Controlling Authorities

OR

Officers belonging to All India Services/Central Services holding posts of Director or equivalent in Level 13 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.8700 (pre-revised)] with a minimum of five years services in the grade.

........2/-
2. Officers of the State Legislature Secretariats holding posts comparable to that of Joint Secretary in Government of India, that is, in Level 14 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.10000 (pre-revised)] OR Officers of these Secretariats who have been approved for appointment to the said posts on the said scales by their respective Cadre Controlling Authorities.

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Officers of the State Legislature Secretariats holding posts comparable to that of Director in Government of India, that is, in Level 13 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.8700 (pre-revised)] with a minimum of five years services in the grade.

The period of transfer on deputation shall not ordinarily exceed three years."
F.No.23/22/2015/AN-I. 

Copy to:-

1. The Pay & Accounts Officer, Lok Sabha.
2. The DGACR, Concurrent Audit (P) Branch.
3. All Officers.
4. All Branches.

Dated the 15th September, 2016
Bhadrapada 24, 1938 (Saka)

(P.C.KOUl)
JOINT SECRETARY
Dear Sh. Langstieh AWK,

It is proposed to fill up two posts of Joint Secretary in Level 14 in Pay Matrix in Lok Sabha Secretariat by transfer on deputation basis as per eligibility conditions prescribed in the R&CS Order No.PDA-1346/2016 dated 15.09.2016 (copy enclosed). The period of transfer on deputation shall be three years and the terms and conditions of the deputationists shall be governed by the relevant Orders on the subject.

2. It is, therefore, requested to kindly forward the names of suitable and willing officers for the aforesaid posts from amongst the officers of IA&AS alongwith their Annual Confidential Reports/Annual Performance Appraisal Reports for the last 05 years within a period of 15 days for consideration by Hon'ble Speaker, Lok Sabha i.e. upto 31st July, 2019. This time limit of 15 days is extendable in case suitable requests for the relevant posts are not received in this Secretariat till 31st July, 2019. While forwarding nominations, it may kindly be ensured that the officers are clear from vigilance angle and their integrity is certified.

3. It has been duly approved by the Competent Authority.

With warm regards,

Yours sincerely,

(ABHA SINGH YADUVANSHI)
Phone:011-23034424

Shri Langstieh AWK,
Deputy Comptroller & Auditor General of India,
9, Deen Dayal Upadhyay Marg,
New Delhi-110124.
Dear Shri Langstieh AWK,

In continuation of my earlier D.O. letter of even number dated 16th July, 2019, I am enclosing herewith the relevant portion of R&CS Order No.PDA-1346/2016 dated 15.09.2016 containing the eligibility conditions for appointment to the post of Joint Secretary by transfer on deputation basis with the request to make use of the same (only) while circulating these vacancies.

With warm regards,

Yours sincerely,

(ABHA SINGH YADUVANSHI)
Phone: 011-23034424

Shri Langstieh AWK,
Deputy Comptroller & Auditor General of India,
9, Deen Dayal Upadhyay Marg,
New Delhi-110124.
LOK SABHA SECRETARIAT
PARLIAMENT HOUSE ANNEXE,
NEW DELHI – 110 001.
Dated the 15th September, 2016
Bhadrapada 24, 1938 (Saka)

RECRUITMENT AND CONDITIONS OF SERVICE ORDERS
No.PDA-1346/2016

Subject: Methods of Recruitment and Eligibility conditions for appointment to the posts of Joint Secretary in the Lok Sabha Secretariat.

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   OR

   Officers belonging to All India Services/Central Services holding posts of Director or equivalent in Level 13 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.87000 (pre-revised)] with a minimum of five years services in the grade."
2. Officers of the State Legislature Secretariats holding posts comparable to that of Joint Secretary in Government of India, that is, in Level 14 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.10000 (pre-revised)] OR Officers of these Secretariats who have been approved for appointment to the said posts on the said scales by their respective Cadre Controlling Authorities.

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The period of transfer on deputation shall not ordinarily exceed three years.”

ANOOP MISHRA
SECRETARY GENERAL
F.No.23/22/2015/AN-I.  

Dated the 15th September, 2016  
Bhadrapada 24, 1938 (Saka)

Copy to:-
1. The Pay & Accounts Officer, Lok Sabha.
2. The DGACR, Concurrent Audit (P) Branch.
3. All Officers.
4. All Branches.

(P.C.KOUL)  
JOINT SECRETARY
From
Abha Singh Yaduvanshi,
Joint Secretary.

To
The Chief Secretaries of all
State Governments and U.Ts. Administration.

Subject: Filling up post of Joint Secretary in Lok Sabha Secretariat by transfer on deputation basis.

Madam/Sir,

It is proposed to fill up two posts of Joint Secretary in Level 14 in Pay Matrix in Lok Sabha Secretariat by transfer on deputation basis as per eligibility conditions prescribed in the R&CS Order No.PDA-1346/2016 dated 15.09.2016 (copy enclosed). The period of transfer on deputation shall be three years and the terms and conditions of the deputationists shall be governed by the relevant Orders on the subject.

2. It is, therefore, requested to kindly forward the names of suitable and willing officers for the aforesaid post from amongst the officers of the State Government/ U.T. Administration alongwith their Annual Confidential Reports/Annual Performance Appraisal Reports for the last 05 years within a period of 15 days for consideration by Hon'ble Speaker, Lok Sabha i.e. upto 31st July, 2019. This time limit of 15 days is extendable in case suitable requests for the relevant posts are not received in this Secretariat till 31st July, 2019. While forwarding nominations, it may kindly be ensured that the officers are clear from vigilance angle and their integrity is certified.

3. It has been duly approved by the Competent Authority.

Yours sincerely,

[Signature]

JOINT SECRETARY
Tel.No.011-23034424,
Fax No.011-23092092

As above.
No. F.23/08/2019/AN-I

From
Abha Singh Yaduvanshi,
Joint Secretary.

To
The Chief Secretaries of all
State Governments and U.Ts. Administration.

Subject: Filling up post of Joint Secretary in Lok Sabha Secretariat by transfer on deputation basis.

Madam/Sir,

In continuation of this Secretariat earlier letter of even number dated 16th July, 2019, please find enclosed the relevant portion of R&CS Order No.PDA-1346/2016 dated 15.09.2016 containing the eligibility conditions for appointment to the post of Joint Secretary by transfer on deputation basis with the request to make use of the same (only) while circulating these vacancies.

Yours sincerely,

[Signature]

JOINT SECRETARY
Tel.No.011-23034424,
Fax No.011-23092092

As above.
RECRUITMENT AND CONDITIONS OF SERVICE ORDERS
No.PDA-1346/2016

Subject: Methods of Recruitment and Eligibility conditions for appointment to the posts Joint Secretary in the Lok Sabha Secretariat.

In exercise of powers conferred under Rules 4(2) and 5 of the Lok Sabha Secretariat (Recruitment and Conditions of Service) Rules, 1955, the Speaker is pleased to make the following Order amending the R&CS Order No.PDA-903/96 dated 19th October, 1996 as amended from time to time:-

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Officers belonging to All India Services/Central Services holding posts of Director or equivalent in Level 13 in the Pay Matrix (Provisional) [Rs.37400-67000(PB-4) and Grade Pay Rs.8700 (pre-revised)] with a minimum of five years services in the grade.

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Copy to:-

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2. The DGACR, Concurrent Audit (P) Branch.
3. All Officers.
4. All Branches.

Dated the 15th September, 2016
Bhadrapada 24, 1938 (Saka)

(P.C.KOUL)
JOINT SECRETARY
From

Abha Singh Yaduvanshi,
Joint Secretary.

To

The Principal Secretaries/Secretaries of all
State Legislature Secretariats.

Subject: **Filling up post of Joint Secretary in Lok Sabha Secretariat by transfer on deputation basis.**

Madam/Sir,

It is proposed to fill up two posts of Joint Secretary in Level 14 in Pay Matrix in Lok Sabha Secretariat by transfer on deputation basis as per eligibility conditions prescribed in the R&CS Order No.PDA-1346/2016 dated 15.09.2016 (copy enclosed). The period of transfer on deputation shall be three years and the terms and conditions of the deputationists shall be governed by the relevant Orders on the subject.

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Yours sincerely,

[Signature]

**JOINT SECRETARY**
Tel.No.011-23034424,
Fax No.011-23092092

As above.
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Dated the 19th July, 2019

From

Abha Singh Yaduvanshi,
Joint Secretary.

To

The Principal Secretaries/Secretaries of all
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Subject: Filling up post of Joint Secretary in Lok Sabha Secretariat by transfer on deputation basis.

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[Signature]

JOINT SECRETARY
Tel.No.011-23034424,
Fax No.011-23092092

As above.
LOK SABHA SECRETARIAT

PARLIAMENT HOUSE ANNEXE,
NEW DELHI – 110 001.

Dated the 15th September, 2016
Bhadrapada 24, 1938 (Saka)

RECRUITMENT AND CONDITIONS OF SERVICE ORDERS
No.PDA-1346/2016

Subject: Methods of Recruitment and Eligibility conditions for appointment to the posts Joint Secretary in the Lok Sabha Secretariat.

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The period of transfer on deputation shall not ordinarily exceed three years.”

ANOOP MISHRA
SECRETARY GENERAL
F.No.23/22/2015/AN-I.

Dated the 15th September, 2016
Bhadrapada 24, 1938 (Saka)

Copy to:-

1. The Pay & Accounts Officer; Lok Sabha.
2. The DGACR, Concurrent Audit (P) Branch.
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(P.C.KOUl)
JOINT SECRETARY